

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4045
ANSWERED ON:03.08.2009
COMPENSATION TO FARMERS IN BORDER AREAS
Meghwal Shri Arjun Ram

Will the Minister of DEFENCE be pleased to state:

- (a) whether the farmers settled near the western border areas of Rajasthan have demanded compensation for the loss of their farmlands and low output of crops due to strict terms and condition imposed by the Government;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard, indicating policies, if any, proposed to be formulated for redressal of grievances of farmers regarding growing of crops?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): No such application/representation has been received.
- (c): As per the existing policy, compensation to farmers is paid for damages to standing crops, fruits, trees, orchards, fences, sheds, etc., whose lands in the border areas are occupied by defence forces. When land remains in occupation beyond 30 days, rental compensation is paid.